

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI
Original Application No.77 of 2025**

IN THE MATTER OF:

Tribunal on its own motion SUO MOTU
based on the News Item in The New
Indian Express News paper, Chennai
edition dt: 15.04.2025, "Land sharks
swallow ECR beaches in Chengalpattu".

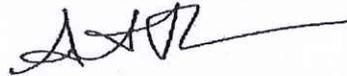
Vs

1. The Chief Secretary to Govt of Tamil Nadu
Govt Secretariat, Fort St. George Chennai,
Tamil Nadu - 600 009 and 5 Ors

....Respondents.

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**Advocate for Respondent: TNPCB
Thiru.S.Sai Sathya Jith,
Advocate, Chennai.**

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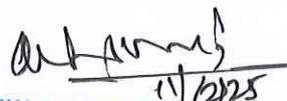
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Indian Express News paper, Chennai
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swallow ECR beaches in Chengalpattu".

And

1. The Chief Secretary to Govt of Tamil Nadu
Govt Secretariat, Fort St. George Chennai,
Tamil Nadu - 600 009.
2. The Principal Secretary to Govt. of Tamil Nadu,
Department of Environment, Climate Change and Forests,
Govt Secretariat, Fort St. George
Chennai, Tamil Nadu 600009.
3. TAMIL NADU STATE COASTAL ZONE
MANAGEMENT AUTHORITY
Through the Member Secretary,
Panagal Building, Saidapet,
Chennai-600 015.
4. National Centre for Sustainable Coastal Management
Through the Director, Anna University Campus 12
Chennai-600025, Tamil Nadu.


11/02/25
ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

5. The Chairman

Tamil Nadu Pollution Control Board,
No. 76, Anna Salai, Guindy,
Chennai - 600 032

6. The District Collector

District Collectorate, Chennai,
Tamil Nadu – 600 009.

....Respondents.

**REPORT FILED ON BEHALF OF THE FIFTH RESPONDENT - TAMIL
NADU POLLUTION CONTROL BOARD**

I, A.Shanmugam, S/o.Thiru. Arumugam, aged about 59 years, having office at No.76, Mount Salai, Guindy, Chennai-32, do hereby solemnly affirm and sincerely states as follows:

2. I respectfully submit that I am working as the Additional Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am authorized to file this report on behalf of the fifth respondent and as such I am well acquainted with the facts of the case from the available office records.

3. It is respectfully submitted that Suo Motu was registered by the Hon'ble National Green Tribunal, (SZ), Chennai 24.4.2025 based on the news item in The New Indian Express News paper, Chennai edition dt: 15.04.2025, "Land sharks swallow ECR beaches in Chengalpattu" and directed the respondents to file their action taken report.

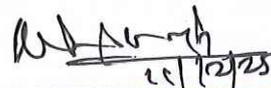
4. It is respectfully submitted that as per the direction passed by the Hon'ble National Green Tribunal, SZ, Chennai, the fifth respondent submit the report herein.


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No.76, MOUNT SALAI, GUINDY,
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5. It is respectfully submitted that based on the complaint received from the Member Secretary/TNSCZMA & Director, Department of Environment and Climate Change, Chennai vide Lr.No.Efile/DOECC/536/2024 dated: 15.04.2025 regarding the construction activities being carried out at Survey No.107/1, Muttukadu Village, Thiruporur Taluk, Chengalpattu District. The inspection was carried out by the following members of the Sub-Committee formed by the District Collector, Chengalpattu vide Proceeding of the District Collector, Chengalpattu, Roc.No.F1/CRZ/MMN/2024 dated 27.12.2024.

Sl. No.	Committee Member	
1.	District Environmental Engineer, Tamil Nadu Pollution Control Board, Maraimalai Nagar.	Convener
2.	The Deputy/Assistant Director of Town and Country Planning, Chengalpattu.	Member
3.	The Deputy/Assistant Director of Survey and Settlement, Chengalpattu.	Member
4.	Tahsildar Thiruporur/ Tahsildar Thirukalukundram/ Tahsildar Cheyyur.	Member
5.	BDO's/ EO's of Coastal Local Bodies.	Member

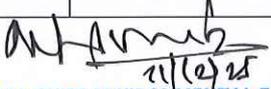
6. It is respectfully submitted that based on the Joint inspection carried out, the details of the building along with the details of ownership of the land that were constructed/under construction at Survey No.107/1, Muttukadu Village, Thiruporur Taluk, Chengalpattu District in the CRZ III area by violating CRZ regulations were addressed by the District Collector to the Member Secretary/TNSCZMA & Director, Department of Environment and Climate Change, Chennai vide Lr.No.DCZMA/ Chengalpattu/CRZ Violation/2025 dated: 15.04.2025 & 25.04.2025.

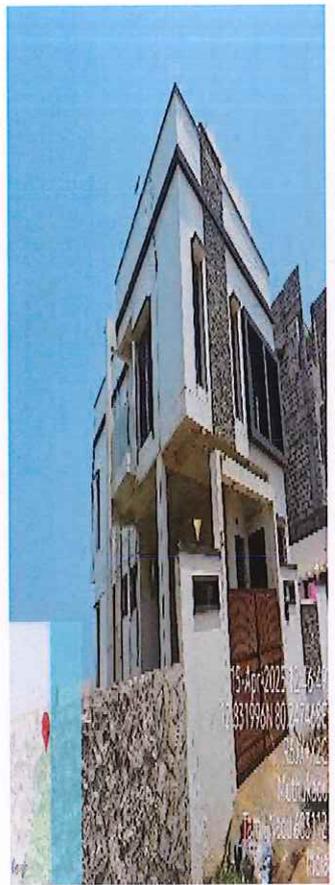

 25/04/25
ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
 No.76, MOUNT SALAI, GUINDY,
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7. It is respectfully submitted that the details of ownership of the additional 18 other buildings nearby the above mentioned area in Muttukadu Village, Thiruporur Taluk, Chengalpattu District that were constructed/under construction in the CRZ III area by violating CRZ regulations were addressed by the District Collector to the Member Secretary/TNSCZMA & Director, Department of Environment vide Lr.No.DCZMA/ Chengalpattu/CRZ Violation/2025 dated: 21.05.2025.

Status of the Buildings constructed in CRZ III Area of Muttukadu Village, Thiruporur Taluk, Chengalpattu District by violating CRZ Regulations is tabulated below:

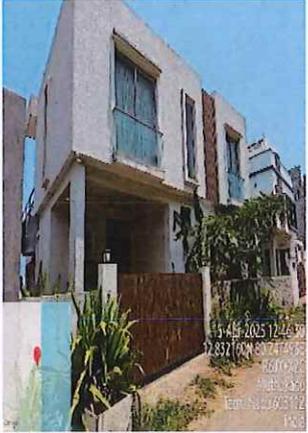
S. No	Location	GPS Coordinates	Ownership of the Land as per Revenue Records & their Correspondence address	CRZ Classification as per CRZ Notification, 2011	Observation	Photograph of the building
1	Grama Natham Survey No. 137/1, 23, 24, 25, 26, Old SF. No. 107/1(Part) of Muttukadu village, Thiruporur Taluk, Chengalp	12.831633 N, 80.247405 E	Ownership: Thiru Syed Azhar Basha (Grama Natham Survey No. 137/24,26), Natham Poramboke(Grama Natham Survey No. 137/1, 23, 25) Address: No.41/15,	CRZ III - No Development Zone (NDZ)	G+2 building under construction, which is a prohibited activity in CRZ III (NDZ)	


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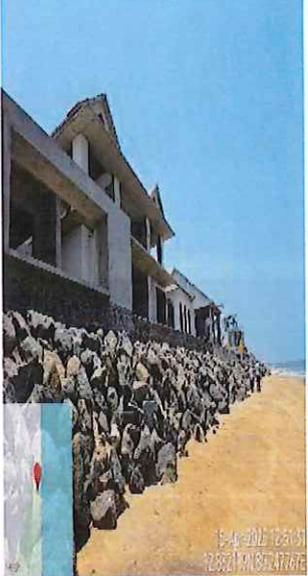
	attu District		Puram Prakasam Road, Balaji Nagar, Royapettah, Chennai – 600014.			
2	Gramam Natham Survey No. 137/1, 16, 17, 18, 19, 20, 21, 22 Old SF. No. 107/1(Part) of Muttukadu village, Thirupurur Taluk, Chengalattu District	12.831996 N, 80.247468 E	Ownership: TmtVaseema Nasrin (Gramam Natham Survey No. 137/20, 22), Thiru Manni Ramamoorthy Rajkumar Gramam Natham Survey No. 137/17), NathamPoramboke (Gramam Natham Survey No. 137/ 1, 16, 17, 18, 19, 21) Address: TmtVaseema Nasrin No.41/15, Puram Prakasam Road, Balaji	CRZ III - No Development Zone (NDZ)	G+1 Building constructed, which is a prohibited activity in CRZ III (NDZ)	

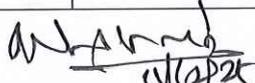
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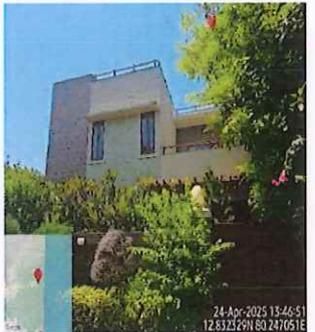
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			Nagar, Royapettah, Chennai – 600014. Thiru Manni Ramamoorth y I-4, Sea Brooke Apartments, 4 th Seaward Road, Valmiki nagar, Chennai – 600004.			
3	Grama Natham Survey No. 137/1, 12, 13, 14, 15 Old SF. No. 107/1(Par t) of Muttukad u village, Thirupor ur Taluk, Chengalp attu District	12.832160 N, 80.247493 E	Ownership: Tmt. Krithika Satish (Grama Natham Survey No. 137/13, 15), Natham Poramboke(Grama Natham Survey No. 137/1, 12, 14) Address: No.3, 3 rd Street, Kasturi Estate, Chennai – 600086.	CRZ III - No Devel opmen t Zone (NDZ)	G+1 Building constructe d, which is a prohibited activity in CRZ III (NDZ)	

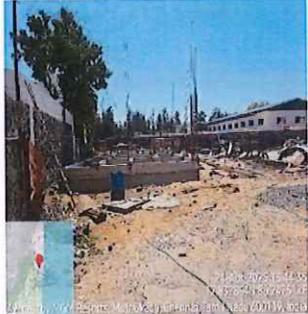
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4	Grama Natham Survey No.137/1, 3, 4, 5, 6, 7, 8, 9, 10, 11 Old SF. No. 107/1(Part) of Muttukadu village, Thiruporur Taluk, Chengalpattu District	12.832119 N, 80.247767 E	Ownership: Dr.SaiSatish(Grama Natham Survey No. 137/3, 5, 7), Tmt. Krithika Satish(Grama Natham Survey No. 137/9, 11, 13, 15) Natham Poramboke(Grama Natham Survey No. 137/2, 4, 6, 8, 10, 12, 14) Address: No.3, 3 rd Street, Kasturi Estate, Chennai - 600086.	CRZ III No Development Zone (NDZ),	G+1 building under construction, which is a prohibited activity in CRZ III (NDZ)	
5	SF. No. 138, 139, 140	12.832222 N, 80.246815 E	Neha Indhuja, Vijay Indhuja No. 2/3, 7 th Cross Street, 3 rd Floor, Shenoy Nagar, Chennai - 600030	CRZ III No Development Zone (NDZ),	G+1 Building which is a prohibited activity in CRZ III (NDZ)	

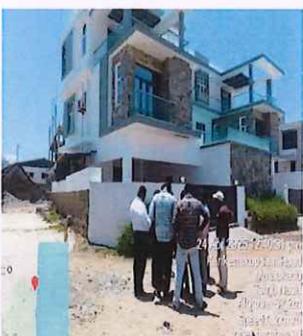

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6	SF. No. 136/6, 7, 8, 9, 17, 18, 19, 20	12.832570 N, 80.247352 E	Monika Reddy No. 6/10, First Floor, Aklan Apartments, 2 nd cross street, Sterling Road, Nungambak kam, Chennai - 600034	CRZ III No Devel opmen t Zone (NDZ) ,	G+1 Building which is a prohibit ed activity in CRZ III (NDZ)	
7	SF. No. 136/2, 3, 4, 5, 11, 12, 13, 14, 15, 16	12.832498 N, 80.247071 E	Sirah Dheesawala, Farzana Dheesawala Flat No. 12, 3 rd Floor, Sri Krishna Kutira, 21 (Old No. 11), Harrington Road, CHetpet, Chennai 600031	CRZ III No Devel opmen t Zone (NDZ) ,	G+1 Building which is a prohibit ed activity in CRZ III (NDZ)	

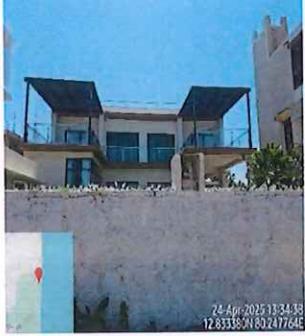
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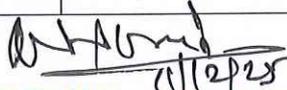
8	SF No. 107/18, 20, 22 to 28, 30 to 35	12.832791 N, 80.247362 E	<p>Tmt. Chirla Preethi Reddy Plot No. 536, Road No. 26, beside MCR Institue, Jubilee Hills, Hyderabad 500033</p> <p>Thiru P. Amarnath Reddy (Current Owner) Door No. 4/20, Subba Rao Avenue, 1st Cross street, Chennai 600006</p>	CRZ III No Devel opmen t Zone (NDZ) ,	G+1 Building which is a prohibit ed activity in CRZ III (NDZ)	
9	SF 107/2 to 9	12.832970 N, 80.247431 E	<p>Dr Sai Sathish New No. 260, TTK Road - J Road,,Alwarpet, Chennai 600018</p>	CRZ III No Devel opmen t Zone (NDZ) ,	Under Construct ion building which is a prohibite d activity in CRZ III (NDZ)	

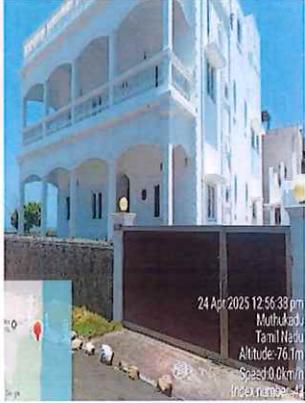
M. S. Sathish
11/2/25
ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.78, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

10	SF No. 106/15A2	12.832913 N, 80.246968 E	Zeno International, Plot No. 59/L, Velunayakar Street, ECR, Panayur, Chennai - 600119 Represented by Mr Kaniston No. 8A, 6 th street, MGR Salai, Palavakkam, Chennai - 600041	CRZ III No Development Zone (NDZ)	Under Construction building which is a prohibited activity in CRZ III (NDZ)	
11	SF. No. 108/6I1B 1B, 108/6I1B 1B2, 108/6I1B 2	12.833253 N, 80.247758 E	Thiru Sathyan Plot No. 29, VGP Selva Nagar Extension, Velachery, Chennai - 600042	CRZ III No Development Zone (NDZ)	G+2 Building which is a prohibited activity in CRZ III (NDZ)	

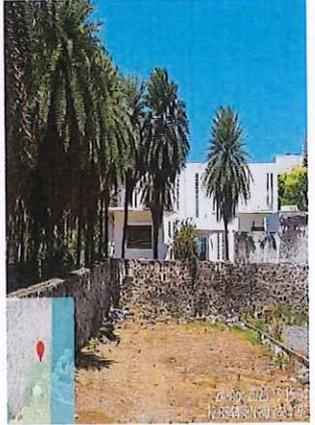
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TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
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12	SF. No. 108/11, 108/12	12.833491 N, 80.247702 E	Thiru Sudhir Babu Door No. 401, New No. 75, Tower 1, Esplanade Apartments, Vaidyanatha n street, Tondiarpet, Chennai - 600081	CRZ III No Devel opmen t Zone (NDZ) ,	G+1 Building which is a prohibit ed activity in CRZ III (NDZ)	
13	SF No. 108/6I1B 2B2	12.833652 N, 80.247736 E	Thiru Saravana No. 5, Amirtham Avenue, Bharani Street, Velachery, Chennai - 600042	CRZ III No Devel opmen t Zone (NDZ) ,	G+2 Building which is a prohibit ed activity in CRZ III (NDZ)	
14	SF No. 108/6I1B 2B1	12.833732 N, 80.247665 E	Thiru Rajasekhar No. 18-21, 1F, Heritage Apartment, Ormes Road, 4 th cross street, Kilpauk Garden, Kilpauk, Chennai - 600010	CRZ III No Devel opmen t Zone (NDZ) ,	G+1 Building which is a prohibit ed activity in CRZ III (NDZ)	

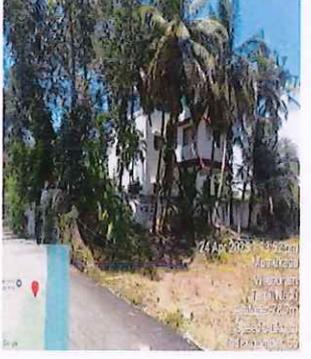

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TAMIL NADU POLLUTION CONTROL BOARD
 No.76, MOUNT SALAI, GUNDIRY,
 CHENNAI-600 032.

15	SF No. 108/6I1B 2A2	12.833892 N, 80.247717 E	RK Nagarajan No 1, Bruno Place, Kingsbury, London, NW9 8PW risiyur.nagar ajan@gmail. com Ph. No.: +447850902 040 No. 10, Downing street, Muttukadu, ECR, Chennai - 603112	CRZ III No Devel opmen t Zone (NDZ) ,	G+1 Building which is a prohibi ted activity in CRZ III (NDZ)	
16	SF. No. 106/8A3 C1	12.834059 N, 80.247300 E	Tmt Kavitha Nareshmodi No. 21, Kasthuri Rangan Road, Alwarpet, Chennai 600018	CRZ III No Devel opmen t Zone (NDZ) ,	S+2 Building which is a prohibi ted activity in CRZ III (NDZ)	
17	SF. No. 106/8A3 A2	12.834081 N, 80.246859 E	Thiru Maya Vedamurthy No. 76, AB Block, 1 st street, Anna Nagar, Chennai -	CRZ III No Devel opmen t Zone (NDZ) ,	G+1 Building which is a prohibi ted activity in CRZ	

(Signature)
ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER
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No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

			600040		III (NDZ)	
18	SF. No. 106/19,20	12.833894 N, 80.246962 E	Naresh Kumar Bandari, Dinesh Kumar Bandari No. 121, Pycrofts Road, Royapettah, Chennai 600014	CRZ III No Devel opmen t Zone (NDZ)	G+1 Building which is a prohibit ed activity in CRZ III (NDZ)	
19	SF No. 106/8A1 A2	12.833951 N, 80.246401 E	Tmt Aruna Subramani am No. 18, Sriram Nagar, South Street, Alwarpet, Chennai - 600018	CRZ III No Devel opmen t Zone (NDZ)	GF Building which is a prohibit ed activity in CRZ III (NDZ)	
20	SF. No. 106/8A4 B	12.834501 N, 80.246966 E	Thiru Harinath No. 3, PU Shanmugam Nagar, Kolathur, Chennai 600099	CRZ III No Devel opmen t Zone (NDZ)	G+1 Building which is a prohibit ed activity in CRZ III (NDZ)	


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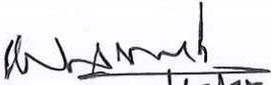
21	SF No. 106/8A1 E, 8A1F, 8A1G	12.834713 N, 80.246348 E	Thiru Srinivasan, Radhika Srinivasan Old No. 1, New Door No. 16/2, Windrose, Flat No. 2B, Bishop Garden Extension, Raja Annamalaip uram, Chennai - 600028	CRZ III No Devel opmen t Zone (NDZ)	G+1 Building which is a prohibit ed activity in CRZ III (NDZ)	
22	SF. No. 106/8A3 B	12.834250 N, 80.246569 E	Tmt Malarvizhi No. 2/154, Sundar Sekar Garden ECR, Muttukadu, Thiruporur taluk, Chengalpatt u District - 603112	CRZ III No Devel opmen t Zone (NDZ)	G+1 Building which is a prohibit ed activity in CRZ III (NDZ)	

8. It is respectfully submitted that a total of 22 buildings constructed/under construction in the CRZ III area by violating CRZ regulations were addressed by the District Collector/ Chairman, DCZMA, Chengalpattu District to the Member Secretary/TNSCZMA & Director, Department of Environment. The MoEF & CC, Government of India vide its OM dated

[Handwritten Signature]
11/10/25
ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
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10.10.2022, has delegated powers to SCZMAs to issue directions under Section 5, thus empowering and authorizing SCZMAs under Section 10 (Powers of entry and inspection) and Section 19 (Cognizance of offences) respectively under the Environment (Protection) Act, 1986 to take action against the CRZ violations.

Therefore, it is humbly prayed that this Hon'ble National Green Tribunal, (Southern Zone) may be pleased to pass such order or further other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.


11/12/25
ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUNDIRY,
CHENNAI-600 032.

VERIFICATION

I, A. Shanmugam, S/o. Thiru. Arumugam, working as the Additional Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai – 600 032, having office at No.76, Mount Salai, Guindy, Chennai – 32, do hereby verify that the contents of above report are true to the best of my knowledge through records.


11/12/25
ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
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**REPORT FILED ON BEHALF OF THE
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POLLUTION CONTROL BOARD**

Advocate for Respondent: TNPCB

**Thiru.S.Sai Sathya Jith, Advocate,
Chennai.**

Date: 11.12.2025

Date of hearing on:17.12.2025